

SUPREME COURT OF INDIA

This relates to the proposal for appointment of (1) Smt. P.V. Ganediwala and (2) Shri S.B. Agrawal, Judicial Officers as Judges of the Bombay High Court.

The recommendation made by the Collegium of the Bombay High Court on 28th November, 2017, for elevation of six Judicial Officers including the above-named two Judicial Officers was considered by the Supreme Court Collegium on 11th September, 2018 when it was decided to defer consideration of the proposal for elevation of the above-named two Judicial Officers.

In order to ascertain suitability of the above-named recommendees for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Bombay High Court. Copies of letters of their opinion in this regard are placed below.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material on record including certain complaints as well as the observations made by the Department of Justice in the file. Having regard to all relevant factors, the Collegium is of the considered view that Smt. P.V. Ganediwala, Judicial officer is suitable for being appointed as Judge of the Bombay High Court.

As regards Shri S.B. Agrawal, Judicial Officer, having regard to all relevant factors and material on record, the Collegium is of the considered view that proposal for his elevation deserves to be remitted to the Chief Justice of the Bombay High Court.

In view of the above, the Collegium resolves to recommend that Smt. P.V. Ganediwala, Judicial Officer, be appointed as Judge of the Bombay High Court.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

January 16, 2019

